

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 19/09/2017

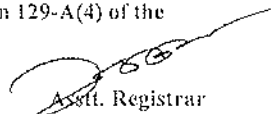
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71091-71094/2017-SM[BR] dated 14/09/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 129-A(4) of the Customs Act, 1962.


Asst. Registrar

Application	Appeal	Name and Address of Appellant
1	C/70895/2016	Tinna Rubber And Infrastructure Limited Tinna House, No 6, Sultanpur Mandi Road MEHRAULI NEW DELHI 110030
2	C/70896/2016	Tinna Rubber And Infrastructure Limited Tinna House No.-6, Sultanpur (mandi Road), mehrauli NEW DELHI NEW DELHI 110030
3	C/70897/2016	Tinna Rubber And Infrastructure Limited Tinna House No.-6, Sultanpur (mandi Road), mehrauli NEW DELHI NEW DELHI 110030
4	C/70898/2016	Tinna Rubber And Infrastructure Limited Tinna House No.-6, Sultanpur (mandi Road), mehrauli NEW DELHI NEW DELHI 110030
		Name and Address of Respondent
5		C.C. & C.E. & S.T.-Noida C-56/42...SECTOR 62, NOIDA, UTTAR PRADESH-201307
6		C.C. & C.E. & S.T.-Noida C-56/42...SECTOR 62, NOIDA, UTTAR PRADESH-201307

7

C.C. & C.E. & S.T.-Noida
C-56/42...SECTOR 62,
NOIDA,
UTTAR PRADESH-201307

8

C.C. & C.E. & S.T.-Noida
C-56/42...SECTOR 62,
NOIDA,
UTTAR PRADESH-201307

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Other Appellants and Respondents as per Annexure

Copy To

9 Advocate(s) / Consultant(s):

**V. Lakshmi Kumaran, ALD
3/1A/3 OPP AUTO
SALES, Above the Office Of
Blue Dart/DHL Courier,
COLVIN ROAD, LOHIA
MARG ALLAHABAD-211001**

10 Bar Association, CESTAT, Allahabad

11 Director Publications, Customs, Excise. I.P. Estate, Delhi

12 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

13 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

14 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

15 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

16 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

17 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

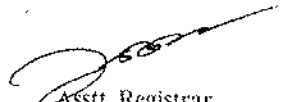
18 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

19 M/S Knowledge Processing Pvt. Ltd.(taximanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110032

20 C.D.R.

21 Office Copy

22 Guard File



Asstt. Registrar

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. II**

APPEAL Nos.C/70895-70898/2016-CU[SM]

(Arising out of Order-in-Appeal No.NOI-CUSTM-000-APP-0264-0267-15-16 dated 13/01/2016 passed by Commissioner of Customs & Central Excise, (Appeals) Noida)

M/s Tinna Rubber and Infrastructure Ltd.

Appellants

Vs.

Commissioner of Customs, C.E. & S.T., Noida

Respondent

Appearance:

Ms Natasha Sarkar, Advocate

for Appellants

Shri Gyanendra Tripathi, Assistant Commissioner (AR),

for Respondent

CORAM:

Hon'ble Mr. Ashok Jindal, Member (Judicial)

Date of Hearing & Decision : 14/09/2017

FINAL ORDER NOs.: 71021-71024/2017

Per: Ashok Jindal

The learned Counsel for appellants submits that they want to withdraw the appeals in view of the order passed by the Hon'ble Delhi High Court dated 03.05.2017 in Writ Petition No.1268 of 2015 filed by the appellant on the same issue.

2. Heard the learned Counsel for appellant. As the appellants wish to withdraw the appeal, therefore, I dismiss the appeals, as withdrawn.

(Dictated in Court)

Sd/-

प्रमाणित प्रति/Certified True Copy

सहायक पंजीकी/Asst. Registrar
सिन्धुगढ़, जयपुर जिला एवं सेवा कर

आयकर विभाग(C.E.S.T.A.T.)

28, इ.प.स.नं. 4, अहमदाबाद-380015
28, इ.प.स.नं. 4, अहमदाबाद-380015

29/09/17 (Ashok Jindal)

Member(Judicial)

